

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

23. **IA-254/2024 in C.P.(IB)/898(MB)/2021**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **26.03.2024**

NAME OF THE PARTIES: Arham Fintrade LLP  
Vs  
Vjaydeep Developers LLP

SECTION: 7, 60(5) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

**ORDER**

1. Mr. Nilesh Gala a/w Minil Shah, Manish Gala, Alpa Gala i/b Law Square, Ld. Counsel for the Applicant present.
2. RP was directed on 23.01.2024 to file reply within two weeks. Today he is not present. Personal appearance of the RP is directed for the next date of hearing. One week finally granted to the RP to file reply in the matter.
3. List this matter on **01.05.2024**.

Sd/-  
**ANU JAGMOHAN SINGH**  
Member (Technical)

Sd/-  
**KISHORE VEMULAPALLI**  
Member (Judicial)